

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH-EAST)  
SAKET COURTS COMPLEX, NEW DELHI**

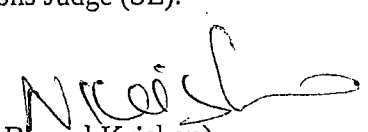
**ORDER No. 299 Dated: 01-08-2019.**

Pursuant to the directions of Hon'ble the Acting Chief Justice, High Court of Delhi, received vide DO No. 3227-37/2018 dated 17.07.2018 of the Registrar General, in partial modification of earlier order no. 290 dated 01.05.2019, a Review Sub-Committee of South-East District, Saket Courts Complex, New Delhi, is hereby re-constituted as follows with immediate effect to enable systematic improvements in disposals and for expediting adjudication:

Sl. No.	Name	Designation
1.	Sh. Sanjeev Jain, ADJ-04 (SED)	Chairperson
2.	Dr. Hardeep Kaur, PO MACT, (SED)	Member
3.	Ms. Vandana Jain, ADJ-07, (SED)	Member

**Note:**

1. Committee shall strategize and deliberate upon disposal of cases with special attention to monitoring cases.
2. This committee will meet regularly, say, once in a week and the "Review Sub-Committee" will send a monthly report to the Disposal Review Committee of the Delhi High Court.
3. All the correspondence with the Hon'ble High Court shall be made only after approval of the District & Sessions Judge (SE).
4. All the decisions taken by the Committee (not chaired by District & Sessions Judge) shall be subject to the approval of the District & Sessions Judge (SE).


  
(Neena Bansal Krishan)  
District & Sessions Judge (SE)  
Saket Courts Complex,  
New Delhi

14690-14699

No. Judl./F.58/Committee/Gaz./D&SJ/SE/2019/\_\_\_\_\_ New Delhi, Dated: 01/08/19

**Copy forwarded for information and necessary action to:**

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. Dr. Neera Bharihoke, ASJ-06, South-East District, Saket Courts Complex, New Delhi for information.
5. All the Concerned Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
6. PS to District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
7. For uploading on LAYERS
8. For uploading on Centralized Website through LAYERS.

  
District & Sessions Judge (SE)  
New Delhi